

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 119**

**(IB)-1744(ND)2019**

**IA-2695/2021, IA-2657/2021, IA-2700/2021, IA2686/2021 & IA  
2701/2021**

**IN THE MATTER OF:**

**Canara Bank** ... **Applicant/Petitioner**

**Versus**

**M/s. Bulland Buildtech Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Richa Singh - Adv for Applicants, Adv. Ashish Middha & Adv. Purav Middha, Advocates Ashish Makhija and Akanksha Vasudeva for Applicant, Anuj Mirdha

**ORDER**

**IA-2695/2021:** It is the first Status Report submitted by the IRP. The same is taken on record subject to just exceptions.

With this, **the present IA stands Closed.**

**IA-2657/2021:** It is the Status Report for the period from 31.05.2021 to 20.06.2021 submitted by the IRP. The same is taken on record subject to just exceptions.

With this, **the present IA stands Closed.**

**IA-2700/2021:** It is the Status Report for the period from 11.04.2021 to 30.05.2021 submitted by the IRP. The same is taken on record subject to just exceptions.

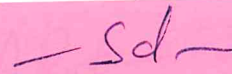
With this, **the present IA stands Closed.**

**IA-2686/2021 & IA 2701/2021:** Ld. Counsel is appearing through mobile, which is not permissible.

List the matter on 09.07.2021.



**(L.N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**